



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 150 Dispur, Wednesday, 4th May, 2016, 14th Baisakha, 1938 (S.E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 4th May, 2016

No. LGL.21/2002/175.— The following Ordinance which was promulgated by the Governor on 3rd May, 2016 is hereby published for general information.

ASSAM ORDINANCE NO. II OF 2016
THE ASSAM AMUSEMENTS AND
BETTING TAX (AMENDMENT) ORDINANCE, 2016

**AN
ORDINANCE**

further to amend the Assam Amusement and Betting Tax Act, 1939.

Whereas the Legislative Assembly of the State of Assam is not in session and the Governor of Assam is satisfied that circumstances exist which render it necessary for him to take immediate action for amending the Assam Amusements and Betting Tax Act, 1939, hereinafter referred to as the principal Act ;

Assam
Act VI of
1939

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Assam is pleased to promulgate, in the Sixty-seventh Year of the Republic of India, the following Ordinance, namely :-

Short title,
extent and
commencement

1. (1) This Ordinance may be called the Assam Amusements and Betting Tax (Amendment) Ordinance, 2016.

(2) It shall have the like extent as the principal Act.

(3) It shall come into force at once.

Amendment of
section 3

2. In the principal Act, in section 3, in sub-section (1), in the existing clause (d), for the first proviso, the following provisos shall be substituted, namely :-

"Provided that in case of Assamese and regional language cinematograph exhibition the service charge shall be,-

(i) in case of theatres with air-conditioning and other facilities :-

(a) rupees fourteen per ticket where the total ticket price is rupees hundred and above ;

(b) rupees eight per ticket where the total ticket price is ninety-nine rupees ninety-nine paise and below ;

(ii) in case of theatres without air-conditioning and other facilities :-

(a) rupees ten per ticket where the total ticket price is rupees hundred and above ;

(b) rupees six per ticket where the total ticket price is ninety-nine rupees ninety-nine paise and below:

Provided further that no service charge shall be collected where payment for admission is rupees five or less."

P. B. ACHARYA,
Governor of Assam.

S. M. BUZAR BARUAH,
Secretary to the Government of Assam,
Legislative Department, Dispur.